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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH.

CIRCUIT COURT SITTING AT BILASPUR (CHHATTISGARH)

Original Application No. 560 of 2000

Bilaspur, this the 24th day of September, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Lachchhi Das Panika,  
S/o Shri Budh Das, aged  
about 45 years, R/o C/o  
J.P. Shukla, Near Railway  
Station, Chirmiri Distt.  
Koria (MP).

... Applicant

(By Advocate - Shri V. Tripathi)

V e r s u s

1. Union of India,  
through its Secretary,  
Ministry of Railway,  
New Delhi.
2. The General Manager,  
South Eastern Railway,  
Garden Reach, Calcutta.
3. The Divisional Railway Manager,  
South Eastern Railway,  
Bilaspur.
4. Shri Rajeev Katiyar,  
Permanent Way Inspector, (PWI),  
Chirmiri Station,  
South Eastern Railway,  
Chirmiri.

... Respondents

(By Advocate - Shri M.N. Banerjee for the official respondents)

O R D E R (Oral)

Justice V.S. Aggarwal -

During the course of submission it was pointed by the learned counsel for the respondents that the applicant has been removed from service after holding a departmental enquiry. The learned counsel for the applicant states that the enquiry had been held ex-parte and even the order of removing the applicant from service has never been communicated to the applicant. He thus could not file the appeal

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3. Subject to the said direction the present petition becomes infructuous and is dismissed without expressing on the merits pertaining to the removal of the service.

(Anand Kumar Bhatt)  
Administrative Member

(V.S. Aggarwal)  
Chairman

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पृष्ठांकन नं० ओ/न्या..... दि.....

पुनर्निर्माण कार्य

- (1) अर्थ :-

~~(2) सत्यः~~

(3) 44-2

(4) उत्तराखण्ड, 1977

रावजा एवं आनंदसिंह

S. Paul M. Ch.  
S. Paul M. Ch.

S. planifolia, near Boreville, H.A.

  
 J. N. Sharma  
 6/1/03

Received.  
7/10/03